

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'C': NEW DELHI**

**BEFORE,
SHRI SHAMIM YAHYA, ACCOUNTANT MEMBER
AND
SHRI YOGESH KUMAR U.S., JUDICIAL MEMBER**

**ITA No.5765/Del/2018
(ASSESSMENT YEAR-2014-15)**

M/s Globus Spirits Ltd. F-0, Ground Floor The Mira Corporate Suit Ishwar Nagar, Mathura Road, Delhi-110 065 PAN-AAACG 2634B	Vs.	Dy.CIT Circle-10(1) New Delhi-110 002
(Appellant)		(Respondent)

Appellant by	Sh. Praveen Kumar, CA
Respondent by	Sh. Sandip Kumar Mishra, Sr. DR

Date of Hearing	12/10/2023
Date of Pronouncement	16/10/2023

ORDER

PER YOGESH KUMAR U.S., JM:

This appeal filed by the Assessee against the order of Learned Commissioner of Income Tax (Appeals)-35, New Delhi ["Ld. CIT(A)", for short], dated 29/05/2018 for Assessment Year 2014-15.

2. At the time of hearing, the Ld. Counsel for the assessee submitted a letter expressing the desire to withdraw the appeal, which reads as follows: -

“The captioned appeal of the assessee is fixed for hearing before the Hon'ble Bench on 12 October 2023 Le today. In this regard, we on behalf of and under the instructions from the Appellant, respectfully submit as under:

1. That the appeal relates to an old year and due to multiple changes in the accounts and finance team of the Appellant company, it has not been possible for it to collate the necessary information and documentary evidences from its old accounts records to support the grounds of appeal involved.

2. That under the above circumstances and also considering the fact that no demand is involved in this year, the appellant hereby choose to not press all the grounds of appeal Le Ground No. 1 to 7.

The appeal may please be disposed off accordingly Trust your honors will accede to this prayer.

*Thanking You
Yours Faithfully,”*

3. The Ld. Sr. Dr for Revenue expressed no objection against withdrawal of the appeal by the assessee.

4. In view of the foregoing, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in open Court on 16th October, 2023.

Sd/-

(SHAMIM YAHYA)
ACCOUNTANT MEMBER

Dated: 16/10/2023

Pk/Sr.ps

Sd/-

(YOGESH KUMAR U.S.)
JUDICIAL MEMBER

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT, NEW DELHI